

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **07.02.2023** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 105/2023 In Comp App (AT) (CH) (Ins) No. 4/2023	Ashique Ponnamparambath Vs Reuben Joseph	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
2	IA No. 106/2023 in Comp App (AT) (CH) (Ins) No. 22/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. Eshwar Sabapathy	Mr. Sharath Chandran

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 30/2023 Leave to file IA No. 107/2023 To Dispense with IA No. 108/2023 For Exemption IA No. 109/2023 Additional docs IA No. 110/2023 For Stay IA No. 111/2023	Mahmod Alam Khan, M/s. Golconda Textiles Pvt. Ltd. Vs Ahmed Alam Khan & Anr.	Mr. Vivek Menon	Mr. Subhang P Nair For Caveator
4	Comp App (AT) (CH) No. 8/2023 For Condone Delay IA No. 53/2023 For Exemption IA No. 54/2023 For Stay IA No. 55/2023	Dr. Kaveh Bazargan Vs STM Document Engineering Pvt. Ltd. & 3 Ors	Ms. Pryadarshini Natrajan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 175/2021 (CA (AT) (Ins) No. 213/2019)	M/s. SRS Shipping Pvt. Ltd Vs M/s Everup Battery India Pvt. Ltd.	Mr. P Subba Reddy	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr	Mr. M. Gagan Bothra	Mr. K Chandrasekaran
7	Comp App (AT) (CH) (Ins) No. 143/2022 For Stay IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates Mr. Bharadwaja Ramasubramaniam	Mr. FB Benjamin George- R1
8	Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors  <b>WITH</b>	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh
9	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma and 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
10	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates P. Elaiyarajkumar	Mr. Rajasekar Rao Salvaji
11	Comp App (AT) (CH) (Ins) No. 403/2022 For Exemption IA No. 979/2022 Additional Documents IA No. 980/2022 For Stay IA No. 978/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekaran- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	IA No. 101/2023 (For Stay reg e-auction) in Comp App (AT) (CH) (Ins) No. 22/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
13	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Srinivasan Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
14	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
15	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
16	Comp App (AT) (CH) (Ins) No.52/2021 For Condone Delay IA No. 119/2021 For Stay IA No. 118 & 681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Aneetha Subramaniam Resolution Professional - Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishanan Ravi
17	Comp App (AT) (CH) (Ins) No. 143/2021 For Condone Delay IA No. 277/2021 For Exemption IA No. 276/2021 For Stay IA No. 275/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2

18	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3
19	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
20	Comp App (AT) (CH) (Ins) No. 3/2022	Maximus People Solution P Ltd Vs Jeyyam Global Foods P Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
21	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022, For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281 & 964/2022 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
22	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022, For Stay IA No.89/2022, For Exemption IA No 90/2022, For Direction	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj

	IA No.194/2022, To Intervene IA No.904/2022, For Vacate the Stay IA No. 1122/2022 To Adv. Hg. IA No. 283 & 965/2022	<b>WITH</b>		
23	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022, For Exemption IA No. 187/2022 For Leave to file IA No.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
24	Comp App (AT) (CH) (Ins) No. 101/2022 For Stay IA No.230/2022 Contempt Case No. 3/2022 To Implead IA No. 1016/2022	Er.Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran RP	Mr. Pawan Jhabakh	Mr.S. Sathyanayanan

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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